

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00541/2021

Dated Wednesday the 5th day of May Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)

(Through Video Conferencing)

R.Selvaraj, S/o. K. Rangasamy,
Udumalaipet Taluk,
Pungamuthur (via),
Tiruppur 642207.

....Applicant

By Advocate M/s. R. Malaichamy

Vs

1.Union of India,
rep by the Chief Postmaster General,
Tamil Nadu Circle,
Anna Salai, Chennai 600002.

2.The Postmaster General,
Western Region (TN),
Coimbatore 641002.

3.The Superintendent of Post Offices,
Pollachi Division,
Pollachi 642001.Respondents

By Advocate Mr. K. Rajendran, SCGSC

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

The relief prayed for in this OA is as follows:

"i. To direct the respondents to select and appoint the applicant as MTS in the 3rd respondent Division, since he is next meritorious candidate as per the MTS Recruitment Rules for which he has submitted a representation dated 12.04.2021; and

ii. To pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case."

2. Heard Mr. T. Ashok Raj, counsel for the applicant & Mr. K. Rajendran, SCGSC appearing for the respondents on advance notice.
3. At the time of hearing, counsel for the applicant submits that the applicant had submitted a representation dt. 12.04.2021 which is pending for consideration. He further submits that this OA may be disposed of with a direction to the respondents to consider the pending representation in a time bound manner.
4. Accordingly, without going into the merits of the case, this OA is disposed of with a direction to the respondents to consider the representation of the applicant dt. 12.04.2021 and pass a reasoned and speaking order as per law within a period of two months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

**(S.N.Terdal)
Member(J)
05.05.2021**

SKSI